

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 154 of 2012**

**Dated : 23<sup>rd</sup> August, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Raj West Power Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. P.N. Bhandari for R.2 to 4  
Mr. R. K. Mehta &  
Mr. Antaryami Upadhyay for R-1

**ORDER**

At the request of the learned counsel for the appellant, post the matter for hearing on **18<sup>th</sup> September, 2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**rkt**